

GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF SCHOOL EDUCATION & LITERACY

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 347**  
**ANSWERED ON 06.12.2023**

**Recommendation by NCERT Committee**

**347 Shri Sandosh Kumar P:**  
**Shri Elamaram Kareem:**

Will the Minister of *Education* be pleased to state:

- (a) whether Government has received any recommendation from an NCERT Panel to use the word Bharat where India is being used in the text books;
- (b) whether Government has considered that recommendation and what action has been taken on the same; and
- (c) the rationale behind this idea of giving more importance to the word Bharat instead of India while the constitution is giving equal importance to both?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION**  
**(SMT. ANNPURNA DEVI)**

(a) to (c) Article 1 of the Constitution of India states that "India, that is Bharat, shall be a Union of States." India's Constitution recognises both 'India' and 'Bharat' as the official names of the country which can be used interchangeably. The NCERT duly acknowledges this spirit as enshrined in our Constitution and does not differentiate between the two.

As we collectively move away from the colonial mindset and encourage the usage of the words in *Bhartiya Bhasha* (Indian languages), NCERT, an autonomous body under the aegis of Ministry of Education involved in preparation of school curriculum and textbooks, will also do its best in furthering the same.

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